

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 102**  
**(IB)-299(ND)2019**  
**IA/2780/2021**

**IN THE MATTER OF:**

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner  
Versus  
M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 06.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Counsel for the Applicant**

**ORDER**

**IA/2780/2021-** By filing this application, the applicant has prayed for an early listing of IA 3916/2020. Heard Ld. Counsel for the applicant. The office informed that this matter is fixed for hearing on 28<sup>th</sup> July 2021.

Considering this, we are not inclined to prepone the date fixed in this matter.

**The IA is hereby Dismissed.**



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**